NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/31/2016

NAME OF THE PETITIONER(S)

: M. VANCHINATHAN

NAME OF THE RESPONDENT(S)

: SUN BRUSHWARE PVT LTD & ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(For A.1C-My Lony YOS OLIATES)

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. Matter is adjourned for the presence of the Respondent failing which appropriate order will be passed. Put up on 06.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk